

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 442
TO BE ANSWERED ON 04.02.2020**

DRUG ABUSE AMONG YOUTHS

**442. SHRIMATI KIRRON KHER:
SHRI B.B.PATIL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether surveys/studies have been conducted to estimate the number of young people who are addicted to drugs and if so, the details thereof, State-wise;
- (b) the number of rehabilitation centres in the country, State-wise including Punjab, Haryana and Chandigarh;
- (c) the details of the number of deaths reported amongst the youth, nation-wide on account of drug overdose;
- (d) the grants transferred to Non-Governmental Organisations (NGOs) and other eligible organizations working in various States/UTs for counselling and rehabilitation of people addicted to drugs during the last three years; and
- (e) the other steps taken by the Government to control drug abuse, especially among the youth in the country particularly in Punjab, Haryana and Chandigarh

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) A National Survey to collect state wise data on Extent and Pattern of Substance Use was conducted in the country during the year 2018. The report presents major findings of the survey in terms of proportion of Indian population using various substances and those affected by substance use disorders. This survey indicates that there are wide variations in the extent and prevalence of substance use across different states and between various substances. As per the report, prevalence and estimated number of users of various substances among adults (18-75 years) and children/adolescents (10-17 years) is at Annexure. The detailed survey report is made available on the Ministry's website link i.e. <http://www.socialjustice.nic.in/writereaddata/UploadFile/Survey%20Report636935330086452652.pdf>

(b) The list of rehabilitation centre under the scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse in the country, State-wise including Punjab, Haryana and Chandigarh is at Annexure-I

(c) National Crime Record Bureau under the Ministry of Home Affairs have informed that a total number of 874, 750 and 778 people have died during 2014, 2015 and 2016 respectively due to drug overdose in the country. Out of which, 543, 493 and 471 people between the age group of 14 and 45 have died during 2014, 2015 and 2016 respectively.

(d) The amount sanctioned /released to States for de-addiction centres during last three years under the scheme is at Annexure-II.

(e) The Ministry of Social Justice and Empowerment has formulated and is implementing a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-2025. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy. The activities under the NAPDDR, inter-alia, include awareness generation programmes in schools/colleges/Universities, workshops/seminars/ with parents, community based peerled interactions intervention programmes for vulnerable adolescent and youth in the community, provisioning of treatment facilities and capacity building of service providers.

Annexure

Substance	Children (10-17 years)		Adults (18-75 years)	
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users
Alcohol	1.30	30,00,000	17.10	15,10,00,000
Cannabis	0.90	20,00,000	3.30	2,90,00,000
Opioids	1.80	40,00,000	2.10	1,90,00,000
Sedatives	0.58	20,00,000	1.21	1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000	0.11	10,00,000
ATS	0.18	4,00,000	0.18	20,00,000
Hallucinogens	0.07	2,00,000	0.13	20,00,000

Annexure-I		
State-wise details of IRCAs under the Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse		
Sr. No	State	No. of IRCAs assisted
1	Andhra Pradesh	13
2	Bihar	10
3	Chhatisgarh	5
4	Goa	0
5	Gujarat	9
6	Haryana	13
7	Himachal Pradesh	9
8	Jammu & Kashmir	1
9	Jharkhand	1
10	Karnataka	36
11	Kerala	23
12	Madhya Pradesh	25
13	Maharashtra	70
14	Orissa	41
15	Punjab	27
16	Rajasthan	21
17	Tamil Nadu	35
18	Telangana	12
19	Uttar Pradesh	28
20	Uttarakhand	4
21	West Bengal	12
22	A&N islands	0
23	Chandigarh	0
24	D&N Haveli	0
25	Delhi	10
26	Daman & Diu	1
27	Lakshadweep	0
28	Puducherry	2
29	Arunachal Pr.	1
30	Assam	26
31	Manipur	27
32	Meghalaya	2
33	Mizoram	12
34	Nagaland	9
35	Tripura	0
36	Sikkim	2
	Total	487

State-wise number of projects assisted and grant-in-aid released under the scheme for Prevention of Alcoholism and Substance Abuse during the financial year 2016-17 to 2018-19

Sl. No.	Name of the State/ UT	Amount Released	Amount Released (Rs. in lakhs)	Amount Released (Rs. in lakhs)
		2016-17	2017-18	2018-19
1	Andhra Pradesh	152.89	128.11	302.45
2	Bihar	140.80	140.11	197.53
3	Chhatisgarh	13.64	7.90	17.76
4	Goa	0	0	0
5	Gujarat	113.21	50.90	145.65
6	Haryana	85.31	62.83	157.05
7	Himachal Pradesh	32.75	15.03	34.35
8	Jammu & Kashmir	20.04	0	20.04
9	Jharkhand	3.90	0	0
10	Karnataka	393.76	115.33	698.11
11	Kerala	377.71	367.16	307.44
12	Madhya Pradesh	143.19	159.26	252.05
13	Maharashtra	625.67	1010.18	1370.70
14	Orissa	569.25	622.91	846.31
15	Punjab	76.12	75.91	96.51
16	Rajasthan	127.49	254.12	177.90
17	Tamil Nadu	411.95	351.77	838.09
18	Telangana	101.44	71.29	123.06
19	Uttar Pradesh	296.45	371.77	374.63
20	Uttarakhand	30.53	29.94	55.1178
21	West Bengal	146.45	92.33	94.16
22	A&N islands	0	0	0
23	Chandigarh	0	0	0
24	D&N Haveli	0	0	0
25	Delhi	190.97	112.15	241.50
26	Daman & Diu	0	0	2.20
27	Lakshadweep	0	0	0
28	Puducherry	2.02	16.45	81.16
	Total (ROC)	4055.54	4055.45	6433.86
29	Arunachal Pr.	0	0	0
30	Assam	145.26	197.61	469.37
31	Manipur	276.04	437.62	545.00
32	Meghalaya	0	5.17	14.13
33	Mizoram	139.07	123.64	265.96
34	Nagaland	46.39	77.61	179.30
35	Tripura	0	0	0
36	Sikkim	7.77	0	38.18
37	Others	-	-	53.82
	Total (NE)	614.53	841.65	1565.78
	Total (ROC+NE)	4670.07	4897.11	7999.65